(c) the cause of the fire and the steps being taken to prevent recurrence of such incidents?

THE MINISTER OF STAF IN THE MINISTRY OF PETROLEUM AND NATU-RAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFFENCE (SHRI S. KRISHAN KUMAR): (a) Yes, Sir,

- (b) About 400 tones of crude oil with associated gas of about 4,00,000 cubic metres are estimated to be lost every day.
- (c) Pilferags is the likely cause of fire. ONGC have reported that surveillance and security arrangements have been strengthned.

[Enalish]

## LPG Connections in Gujarat

- 2441, SHRI CHANDRESH PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the number of persons on the waiting list for LPG connections separately in Jamnager city and Jamnagar district of Gujarat;
- (b) the time by which they are likely to be provided with LPG connections; and
- (c) the total number of LPG connections provided at these places during 1989 and 1990, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATU-RAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (c). As reported by the Oil Companies, there are about 16470 persons on the waiting list in Jamnagar District. Efforts are, however, on the give LPG connections to as many applicants as early as possible.

## **Crop Insurance Schame**

2442. SHRI CHANDRESH PATEL: WILL the Minister of AGRICULTURE be pleased to state:

- (a) the total amount of indemnity claims payable to farmers in Guiarat under Comprehensive Crop Insurance Scheme during last three years; and
- (b) the claims paid so far to these farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The total amount of indemnity claims payable (as on 14th November, 1991) to the farmers of Guiarat under the Comprehensive Crop Insurance Scheme (CCIS) during the last three years are as under:-

(Rs. in lakhs)

Year	Claims payable
1988-89	113.83
1989-90	698.89
1990-91	8732.64
Total:	9545.36

(b) Out of the afore-said claims payable, so far claims of Rs.812.72 lakh have since been paid to the concerned farmers by the General Insurance Corporation of India (GIC).

## Violation of Human Rights by SLORC Regime in Myanmar

2443. SHRI CHITTA BASU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware